Name of the corporate debtor: Mylar Sugars Limited ; Date of commencement of CIRP: 17.08.2026; List of creditors as on: 30.10.2026

List of unsecured financial creditors (other than financal creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Chirag Souhardh Pattina Sahakari Sangh Niyamit	04.09.2026	6,43,31,507	6,43,31,507	Term Loan	6,43,31,507	0	No	0.81	0	0	0	0	Nil
2	Shree Pragati Pattina Souharda Sahakari Sangha Niymamita	05.09.2026	2,09,90,685	2,09,90,685	Term Loan	2,09,90,685	0	No	0.26	0	0	0	0	Nil
3	Padmaraj Pattina Souharda Niyamita	07.09.2026	2,05,21,644	2,05,21,644	Term Loan	2,05,21,644	0	No	0.26	0	0	0	0	Nil
4	Shantasiri Pattin Souharda sahakari	07.09.2026	50,78,904	50,78,904	Term Loan	50,78,904	0	No	0.06	0	0	0	0	Nil
Total			**11,09,22,740**	**11,09,22,740**		**11,09,22,740**			**1.39**					

For Mylar Sugars Limited In CIRP

Kondisetty Kumar Dushyantha
Resolution Professional

Kondisetty Kumar Dushyantha
Resolution Professional of Mylar Sugars Ltd (In CIRP)
IBBI Regn. No. IBBI/IPA-002/IP-N00237/2017-18/10688
E-mail: mylarsugarscirp@gmail.com
Date: 30.10.2026
Place: Bengaluru